

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. TA 36 of 97
(CO 9363-W/85)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

NABA KR. GHOSH

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms.U.Sanyal, counsel

Heard on : 27.7.98

Order on : 27.7.98

O R D E R

None appears for the applicant on second call. It is noted from the record that none appeared for the applicant on several earlier dates. Ms.U.Sanyal, counsel appears for the respondents. The application is dismissed for default. Interim order is vacated. No order as to costs.

W
MEMBER (A)

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VICE-CHAIRMAN

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